



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I (SPECIAL BENCH)  
CHENNAI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 14/10/2019


PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/105/2016  
NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR  
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD AND 3 OTHERS  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. RAGUPUGNDRAN	act for 2 <sup>nd</sup> kumpit	
2.	Paritha Venkateswaran	For the Petitioner	

**ORDER**

At request of both the sides, list this matter for hearing on 18.11.2019.

  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)  
KNP

  
(B S V PRAKASH KUMAR)  
MEMBER (JUDICIAL)